

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA.

I.A. NO.123 OF 2024/EZ
(Arising out of O.A. No.134 of 2024/EZ)

Ashrukhala Development Council ... Applicant

Versus

State of Odisha & Others ... Respondents

**OBJECTION TO I.A. ON BEHALF OF
RESPONDENT NOS.2, 5, 6, 8 & 10**

I, Sidharth Sekhar, aged about 44 years, S/o. Late Yudhisthir Nayak, at present working as Superintending Engineer, Drainage Division, Kendrapara, At/PO: Marshaghai, Dist. Kendrapara, do hereby solemnly affirm & State as follows:-

1. That, I am the Respondent No.10 in the aforesaid Original Application and have been duly authorized by the Respondent Nos.2, 5, 6 & 8 to swear this affidavit for self and on their behalf.
2. That, I have gone through the contents of the Original Application as well as I.A. No.123/2024/EZ along with the documents annexed thereto and understood the contents and purpose thereof. I am otherwise well acquainted with the facts of the present case and competent to swear the affidavit.
3. That, I am swearing this affidavit in compliance with order dtd.13.12.2024 passed by this Hon'ble Tribunal.

Sidharth Sekhar

AGM

Pradipta
PRADIPTA KUMAR MOHANTI
Notary, Cuttack Town
Regd.No-ON-04/1995



4. That, the averments made in Paragraphs-1, 2, 3, 6, 7, & 10 of the Intervention Application, this deponent has no comments to offer.

5. That, in reply to the averments made in Paragraph-4 of the I.A., it is humbly submitted that the Sukapaika river off takes from the village Babujanga, Bhunia site under Kissannagar Tahasil in Cuttack District and passes through village Babujanga, Mundasahi, Barimula, Safipur, Pinpur, Uttarkul, Magoria, Biribandhu and then outfall to Mahanadi River near village Nainipur of Garadpur block covering a length of 11 kms. This river also carries the seasonal water from paddy fields of its catchment. The origin point of Sukapaika has been closed with strong embankment near Babujanga in the year of 1960 as per the recommendation of the then experts considering the circumstances and for the welfare of the society.

Sudhanshu Sekhar

It is humbly submitted that after closer of off take point of Sukapaika various welfare work such as construction of roads, bridges and free irrigation facilities developed in the area, which has been explained in the counter filed by the Respondents.

6. That, in reply to the averments made in Paragraph-5 of the I.A., it is humbly submitted that the submission of the interveners with regard to opening of origin of Sukapaika dead river, it can only be said the Govt. of Odisha has no specific scheme to open the

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origin point of Sukapaika river. As such the apprehensive of Intervener in question has no relevancy with record. The Govt. in Water Resources Department at present only have taken steps to improve/develop the Ashrukhola Jora. As submitted in the counter reply to the original application the State Govt. at present only undertaken the development work of Ashrukhola Jora.

7. That, in reply to the averments made in Paragraph-8 of the I.A., it is humbly submitted that these Respondents have already replied in their counter affidavit dtd.30.09.2024. Further the grounds taken by the Interveners in support of their prayer it can only be said that at present the Govt. has no plan to open the off take origin of Sukapaika river.

8. That, in reply to the averments made in Paragraph-9 of the I.A., it is humbly submitted that the grievance petition of the local people made to various authority in connection with not to reopen the origin point of Sukapaika river shall be considered in accordance with the policy of the State Govt. in appropriate time.

9. That, in reply to the averments made in Paragraph-11 of the I.A., it is humbly submitted that these Respondents are now completely focusing on

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Notary, Cuttack Town
Regd.No-ON-04/1995


AGM

development/improvement of the existing Ashrukhol
Jora only.

10. That, the contents of the above paragraphs are true and correct to the best of my knowledge as derived from the official records and that nothing material has been concealed therefrom.

Identified by

[Signature]

Advocate

Jalésuar Nayak

Sidharth Sekhar

DEPONENT

14/02/25

VERIFICATION

I, Sidharth Sekhar, aged about 44 years, S/o. Late Yudhisthir Nayak, at present working as Superintending Engineer, Drainage Division, Kendrapara, At/PO: Marshaghai, Dist. Kendrapara, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed therefrom.

Verified at Cuttack on this the 14th day of February, 2025.

Sidharth Sekhar
VERIFICANT *14/02/25*

Solemnly sworn before
me by..... *Sidharth Sekhar*
being identified by..... *J. Nayak Advocate*
at Cuttack Town Dated..... *14/02/2025*
14/02/2025
P.K. MOHANTY, Notary, Cuttack Town
Regd. No-ON-04/1995



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Email**ADVOCATE GENERAL ODISHA**

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 sankarprasadpani@gmail.com
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With Regards,
Jateswar Nayak,AGA
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